

pan>

Title: Introduction of the Protection of Refugees And Asylum Seekers Bill, 2015.

SHRI RABINDRA KUMAR JENA (BALASORE): I beg to move for leave to introduce a Bill to provide for, in the interest of upholding the values of international human rights, an appropriate legal framework to process matters relating to forced migration in respect of determination of refugee status, protection from refoulement and treatment during stay.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for, in the interest of upholding the values of international human rights, an appropriate legal framework to process matters relating to forced migration in respect of determination of refugee status, protection from refoulement and treatment during stay."

The motion was adopted.

SHRI RABINDRA KUMAR JENA: I introduce the Bill.

15.55 Â½ hours